

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/663/2024 in Company Petition IB/234/2022
NAME OF THE COMPANY	NCC Limited
NAME OF THE PETITIONER(S)	Ooraj Energy Engineering Services (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	NCC Limited
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/663/2024

Present: Ld. Counsel Ms. Lekha Reddy for the Applicant.

Ld. Counsel Mr. Raja Shekhar Rao Salvaji for the Respondent.

Ld. Counsel Mr. Raja Shekhar Rao Salvaji has taken service on behalf of the Respondent. Let Vakalath and Counter be filed by the next date of hearing.

Matter is adjourned to 03.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)